Annexure- 8

Name of the corporate debtor: UM Green Lighting Private Limited; Date of commencement of CIRP: 13-12-2021; List of creditors as on 15-02-2022

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

| S | l. I | Name | | | | | | | | | Amount | Amount of | Amount | Amount of claim | Remarks, if any |
|---|------|----------------------|---------------------------|-----------------|----------------|------------------------------|----------|-----------|---------|----------|-----------|-------------|----------|-----------------|------------------------------------|
| N | 0. | of | Details of claim received | | | Details of claim admitted Of | | | | | | any | of claim | under verifica- | |
| | (| Creditor | Date | Amount | Amount o | f Nature o | ofAmount | Amount | Whether | % of | continge- | | not | tion | |
| | | • | of | claimed | claim | claim | covered | | related | voting | | · | admitted | | |
| | | נו | receipt | | admitted | | by | by | party? | share in | claim | may be set- | | | |
| | | | | | (Provisional) | l | security | guarantee | | CoC | | off | | | |
| | | | | | y) | | interest | | | | | | | | |
| 1 | | Mr. Shyam Prakash | 08/02/2022 | Rs. 62,64,935/- | Rs. 62,64,935/ | | . 0 | 0 | No | NA | NIL | NIL | NIL | | Claim has been provisionally |
| | | Singh, Proprietor of | | | | Creditor | | | | | | | | | admitted, subject to verification |
| | | M/s Maa Sharda | | | | | | | | | | | | | from the books of accounts as the |
| | J | Electronics system. | | | | | | | | | | | | | same are yet to be provided by the |
| | | | | | | | | | | | | | | | corporate debtor |
| | r | Total | | Rs. 62,64,935/- | Rs. 62,64,935/ | '- | | | | | | | | Rs. 62,64,935/- | |
| | | | | | | | | | | | | | | | |